

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-682/99]
- (iii) (a) Thirtieth Annual Report and Accounts of the Handloom Export Promotion Council, Chennai, for the year 1998-99, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Council. [Placed in Library. See No. LT-681/99]
- (iv) (a) Sixteenth Annual Report and Accounts of the Indian Silk Export Promotion Council, Mumbai, for the year 1998-99, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Council. [Placed in Library. See No. LT-908/99]
- (v) (a) Forty-fifth Annual Report and Accounts of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 1998-99, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Council. [Placed in Library. See No. LT-931/99]

I. Reports and Accounts (1998-99) of various corporations and related papers.

II. Memoranda of Understanding (1998-99) between GOI and various Corporations.

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRIMATI JAYAWANTI MEHTA): Sir, I lay on the Table —

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619 of the Companies Act, 1956:—
 - (i) (a) Annual Report and Accounts of the National Hydroelectric Power Corporation Limited, Faridabad, for the year

1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-932/99]
- (ii) (a) Annual Report and Accounts of the Nathpa Jhakri Power Corporation Limited, New Shimla, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-932/99]
- (iii) (a) Twenty-third Annual Report and Accounts of the National Thermal Power Corporation Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-720/99]
- (iv) (a) Eleventh Annual Report and Accounts of the Tehri Hydro Development Corporation Limited, Tehri (Garhwal), for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-721/99]
- (v) (a) Annual Report and Accounts of the Rural Electrification Corporation Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-719/99]

II. A copy each (in English and Hindi) of the following papers ;—

- (i) Memorandum of Understanding between the Government of India (Ministry of Power) and North Eastern Electric Power Corporation Limited for the year 1999-2000. [Placed in Library. See No. LT-724/99]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Power) and Rural Electrification Corporation for the year 1999-2000. [Placed in Library. See No. LT-725/99]

Report and Accounts (998-99) of the Hindustan Zinc Ltd. Udaipur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINERALS (PROF. RITA VERMA) : Sir, I lay on the Table, under sub-section (1) of Section 619 of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (a) Thirty-third Annual Report and Accounts of the Hindustan Zinc Limited, Udaipur, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. (Placed in Library. See No. LT-911/99)

RE. DEMAND FOR PROBE INTO CLANDESTINE DELIVERY OF GENERAL PERVEZ MUSHARAFS LETTER TO HURRIYAT LEADER LODGED IN JODHPUR JAIL.

THE LEADER OF THE OPPOSITION (DR. MANMOHAN SINGH): Sir, with your permission, I would like to draw the attention of the Government to a disturbing news-item which has appeared in this morning's newspaper that there is correspondence between General Pervez Musharraf and an important Hurriyat leader, lodged in Jodhpur jail. I would like to know from the Government and the Government should come out with a statement. *(Interruptions)*